

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 75 of 2011

Dated: 15th February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Union of India through Southern Railway

.... Appellant (s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant (s): Mr. V.S.R. Krishna, Sr. Adv. with
Mr. Abhishek Yadav

Counsel for the Respondent(s): Mr. G. Umapathy &
Mr. Ramsubramanian for TNERC
Mr. S. Vallinayagam

ORDER

Post the matter on **29.02.2012 at 2.30 p.m.** for further hearing.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/ak